

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.181/2017
IN
CP (IB) No. 06/Chd/CHD/2017
(Decided matter)**

In the matter of:

M/s Hind Motors India Ltd.

...Petitioner/Applicant

Present: Mr. Vikas Kuthiala, Advocate for Mr. Saurabh Arora, Advocate
for the petitioner.
Mr. Kamal Satija, Advocate for the Liquidator.

CA No.181/2017

Learned counsel for the Liquidator submits that compliance of the previous order has been made by the applicant and premises were sealed as per the directions given in the order dated 21.11.2017. CA No.181/2017, therefore, stands disposed of.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

November 24, 2017

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